

National Company Law Tribunal

Allahabad Bench

CP NO. 113/ND/2013

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.11.2017

NAME OF THE COMPANY: Hissani Foils & Paints Pvt Ltd.

SECTION OF THE COMPANIES ACT/I & B CODE: 397/398 of the Companies Act of 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
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1.

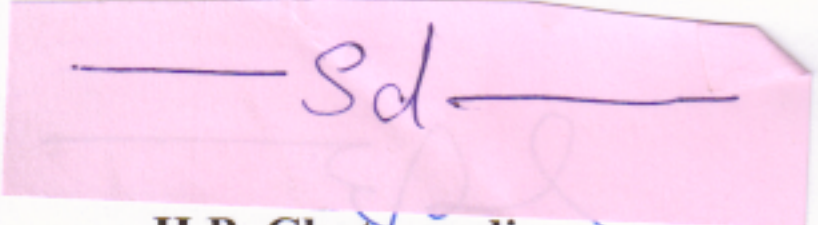
2.

CP NO.113/ND/2013

The case is fixed today for reporting settlement or for argument. As the Petitioner Advocate is not available today being indisposed. The case is adjourned to 30<sup>th</sup> November, 2017 for reporting settlement or for hearing.

Dated:15.11.2017

Typed by:  
Kavya Prakash Srivastava  
(Stenographer)

  
H.P. Chaturvedi,  
Member (Judicial)